

व्यापारियों को हाथी दांत का निर्यात

866. श्री ए० सा० बाबुपाल : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) 1966 में राजस्थान में किन-किन व्यापारियों को हाथी दांत का कोटा मंजूर किया गया था;

(ख) क्या यह सच है कि उन सभी व्यापारियों को, जिन्हें हाथी दांत का कोटा मंजूर किया गया था, हाथी दांत का अपना भाग मिल गया है; और

(ग) यदि हां, तो उन व्यापारियों, फर्मों तथा शिल्पियों के नाम क्या हैं तथा प्रत्येक को किस मात्रा में और किस मूल्य का हाथी दांत दिया गया था ?

वाणिज्य मंत्रालय में उपमंत्री (श्री श्री कुर्वी) : (क) से (ग) . 1966 में राजस्थान में किसी भी व्यापारी को हाथी दांत का कोटा नहीं दिया गया। परन्तु निर्यात सम्बन्धन योजना के अन्तर्गत, 1966 में निम्नलिखित फर्मों को 28,261 इ० मूल्य के हाथी दांत आयात करने के लिये लाइसेन्स दिये गये थे :—

- (i) बाहरियामल बालचन्द, 24,772 मिर्जा इस्माइल रोड ६० के लिये जयपुर।
- (ii) गोविन्द राम रामचन्द, 348 मिर्जा इस्माइल रोड ६० के लिये जयपुर।
- (iii) ओरियन्टल एक्सपोर्ट 3,141 कार्पोरेशन जयपुर। ६० के लिये

Import of Electro-Medico Equipment

867. Shri Maddi Sudarsanam: Will the Minister of Commerce be pleased to state:

(a) whether there is any proposal to procure electro-medico equipment

from the rupee payment countries; and

(b) if so, the details thereof?

The Minister of Commerce (Shri Dinesh Singh): (a) and (b). Under the trade arrangements for 1967 with G.D.R. and Hungary, possibility of importing electro-medico equipment through the State Trading Corporation of India exists. There is, however, no specific proposal under consideration of the State Trading Corporation of India at present.

Tea Centres in London

868. Shri Maddi Sudarsanam: Will the Minister of Commerce be pleased to state:

(a) whether Government's attention has been drawn to the adverse remarks made by Prof. C. N. Vakil in his book on "Devaluation of the Rupee; A Challenge and an Opportunity" on the way in which the Tea Board has been managing its Tea Centres in London; and

(b) if so, the reaction of Government and the steps taken to remedy the situation?

The Minister of Commerce (Shri Dinesh Singh): (a) Yes, Sir.

(b) The unsatisfactory running of the Tea Centre in London came to Government's notice before the publication of Shri Vakil's book. The Centre has since been renovated and service considerably improved. Service is now confined to quality teas and snacks. According to the latest reports the Centre is now being well patronised. Some further improvements are also contemplated.

Enquiry against Black-listed Firms

869. Shri Hukam Chand Kachhavalya: Will the Minister of Industrial Development and Company Affairs be pleased to refer to the reply

given to Unstarred Question No. 111 on the 2nd November, 1966 and state:

(a) whether various Government agencies have since collected information or made enquiries in regard to Amin Chand Pyarelal Group of firms which had been black-listed or penalised;

(b) if so; the details thereof; and

(c) if not, how much more time is likely to be taken therefor?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (c). Question No. 111 referred to by the hon. Member was very wide and vague inasmuch as it did not indicate the type of information/inquiries, the hon. Members then had in view. However, different Ministries of the Government of India have been requested to furnish the information in respect of that question as it stands. Replies from some of them are still awaited.

If, however, the hon. Member has in view the recommendation of the Public Accounts Committee (Third Lok Sabha)—50th Report, attention is invited to the reply given by the Minister of Steel, Mines and Metals to Starred Question No. 171 on the 31st March, 1967. The Ministry of Steel, Mines and Metals have already set up a Committee known as the Committee of Enquiry (Steel Transactions).

Major Industrial Houses

870. Shri Shiva Chandra Jha: Will the Minister of Industrial Development and Company Affairs be pleased to state the five major industrial Houses, (like Birla, Tata etc.) and how much out of the total capital stock in the Indian economy is, jointly or individually under their control?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): On the basis of the available data regarding paid-up capital and net assets for 1963-64, the Monopolies Inquiry Commission classified the following five industrial houses as the top ones:—

1. Tata
2. Birla
3. Martin Burn
4. Bangur
5. The Associated Cement Companies Ltd.

The latest data regarding the total capital stock in the Indian economy are not readily available. A survey conducted by the Reserve Bank of India roughly estimated the aggregate tangible wealth of the country which is the same as the capital stock including land, as Rs. 55,800 crores for the year 1960-61. On the basis of these figures the individual share of these business groups of the total tangible wealth of the country works out as below:—

Rank	Name of business group	Total No. of Cos. in the group	Paid-up Capital	Net Assets (Rs. crores)	Percentage of the net assets to the total tangible wealth.
1.	Tata	53	102.3	417.7	0.75
2.	Birla	151	76.3	292.7	0.53
3.	Martin Burn	21	22.3	149.6	0.27
4.	Bangur	81	19.7	77.9	0.14
5.	The Associated Cement Companies Ltd.	5	24.2	77.4	0.14